

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

107

C.P.(IB) No.517/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Industrial & Engineering Corporation-Vs- Nuddea Plantation Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Amrab Dutta  
Abhishek Sikdar  
Advocates

Operational Creditor

17.08.18

SAYANTANI CHATTERJEE  
SUCHITRA CHAKROBORTY  
BIPLAB SOMI  
CORPORATE DEBTOR

Sayantani Chatterjee  
17/8/18.

Suchitra  
Advocate  
17/08/2018

ORDER

Ld. Counsel for Operational Creditor and Corporate Debtor is present.

Ld. counsel appearing on the side of the Operational Creditor submits that he is filing rejoinder by serving copy of rejoinder to the Corporate Debtor.

List it for hearing on 10/09/2018.

Sd

(Jinan K.R.)  
Member (J)